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WA-938-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN

ON THE 8th OF MAY, 2025

WRIT APPEAL No. 938 of 2025

AKHILESH KUMAR TIWARI

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Ajeet Kumar Singh, Advocate for appellant.

Shri Anubhav Jain, Government Advocate for respondents.
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ORDER

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

At appellant's request, the writ appeal is dismissed as withdrawn.

(SURESH KUMAR KAIT)
CHIEF JUSTICE

(VIVEK JAIN)
JUDGE

MSP